

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 174 of 2014

Dated : 22nd August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. Appellant (s)
Versus
Central Electricity Regulatory Commission & Ors. ...Respondent (s)**

Counsel for the Appellant(s): Mr. M. G. Ramachandran
Ms. Poorva Sahegal
Counsel for the Respondent(s): Mr. R.B. Sharma

ORDER

It is submitted that all the Respondents have been served and affidavit of service has been filed.

Mr. R.B. Sharma undertakes to file Vakalatnama on behalf of Respondent No.7 and seeks some time to file the reply. Accordingly, he is directed to file the same on or before 17.09.2014 after serving copy on the other side.

Post the matter on **17.09.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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